

'A Life of Granite' A Newsitem Caption

10018. SHRIMATI SUBHASHINI ALI: Will the Minister of LABOUR be pleased to state:

(a) whether the attention of Government has been drawn to the newsitem appearing in the Indian Express dated 6 May, 1990 under the caption 'A Life of Granite';

(b) if so, whether these migrant labourers are living in inhuman conditions and are paid much less wages than prescribed by Government; and

(c) if so, the remedial steps contemplated in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) and (c). The information/Report has been called for from the State Governments Andhra Pradesh and Maharashtra and will be laid on the Table of the Sabha.

Providentfund Contribution by Textile, Jute, Hosiery Units

10019. SHRI RAM NAIK: Will the Minister of LABOUR be pleased to state:

(a) whether the entire textile industry, jute factories, hosiery and silk factories are excluded from the application of the provisions of the Employees' Provident Fund Act regarding increase in the monthly contribution from 8.33 per cent to 10 per cent;

(b) if so, the reasons therefor;

(c) whether readymade garment industry is included in textile industry as per Government Notification dated 17-5-89 regarding first provision to section of the Employees Provident Fund Act, 1952;

(d) if so, the reasons therefor; and

(e) whether Government propose to review these two provisions and take steps to apply the increased rate of monthly contribution to above industries except units covered by (i), (ii) and (iii) of above Notification dated 17-5-89; if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) It was reported that these industries were generally not in a position to bear additional financial liability on account of enhanced rate of provident fund contribution.

(c) No, Sir. The enhanced rate of contribution is applicable to the garment making factories.

(d) It is felt that these factories are in a position to bear the additional financial liability on account of enhanced rate of contribution.

(e) Yes, Sir. The question of applying the enhanced rate of contribution to the textile industry, other than jute industry, is under consideration.

Re-testing of Drugs

10020. SHRI HARIN PATHAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of cases of re-testing of drugs done by national laboratories in the presence of foreign manufacturers' representatives during last three years;

(b) the details of the products and the final outcome of the same; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) This Ministry has not permitted any re-testing of drugs by National Laboratories in the presence of representatives of foreign manufacturer during the last three years.

(b) and (c). Do not arise.

Industrial Plots in Chandigarh

10021. SHRI RAVI NARAYAN PANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Chandigarh Administration allotted Industrial plots to the public during last three years, if so, the details thereof;

(b) whether it is a fact that some of the allottees have not been given possession of plots so far; and

(c) if so, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Primary Health Centres with UN Assistance

10022. SHRI D. AMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State the names of the States where buildings were constructed for primary health centres and sub-centres with the fund from the United Nations and those States in which such projects are in progress?

THE MINISTER OF STATE IN THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

Primary Health Centres and Sub-Centres were constructed in the States of Bihar and Rajasthan under Area Project Scheme implemented during 1981-87 and 1980-86 respectively with the assistance of United Nations Fund for Population Activities (UNFPA). Currently, a Phase-II Area Project is in progress in the States of Rajasthan with UNFPA assistance and this project also envisages construction of such health centres.

Increase in Ceiling Price of Land in Punjab

10023. SHRI KESHARI LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have fixed a minimum ceiling of Rs. 5,000/-, per marla of land, in Punjab for executing sale deed/Registry even for the backward and remote areas like Kaki Pind, Joginder Nagar, etc. falling under the Jalandhar Cantonment;

(b) if so, the reasons for this sudden decision of Government affecting mostly the poor people; and

(c) the corrective steps proposed to be taken in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Complaints About Sanjay Gandhi Post Graduate Institute of Medical Sciences, Lucknow

10024. SHRI MANDHATA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any complaints have been